

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 1198  
TO BE ANSWERED ON 14<sup>th</sup> DECEMBER, 2022

FOREIGN TRADE POLICY

1198. SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has extended the tenure of the Foreign Trade Policy instead of replacing it with a new policy as it had envisaged, as part of a package to propel merchandise exports that had dipped sequentially; and
- (b) if so, the details, present status and response received in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

(a) & (b): The government has received requests from Export Promotion Councils and leading exporters that we should continue with current Foreign Trade Policy (2015-20), which had been extended from time to time. Exporters and Industry bodies have strongly urged the government that in view of the prevailing, volatile global economic and geo-political situation, it would be advisable to extend the current policy for some time, and undertake more consultations before coming out with the new policy. The government has always involved all stakeholders in formulating policy. In view of this, it has been decided to extend the Foreign Trade Policy 2015-20, valid till Sept. 30, 2022 for a further period of six months, w.e.f. October 1<sup>st</sup>, 2022. Hence, the existing Foreign Trade Policy 2015-2020 which was valid up to 30<sup>th</sup> September, 2022 has been extended up to 31<sup>st</sup> March, 2023 vide Notification No. 37/2015-2020 and Public Notice No. 26/2015-2020 dated 29<sup>th</sup> September, 2022.

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